

Misc. Order No.178 of 2015.

The A.C.J.Ms. and the Judicial Magistrates of the Judgeship of Rohtas as noted in Col. No. 2 shall be detained during the ensuing Durga Puja vacation, 2015 commencing from 12.10.2015 to 25.10.2015 for the period as noted against their names in Col. No. 3 of the table given below. They will also remain In-charge of the courts as noted in Col. No. 3 of the table given below :-

1st Half : From 12.10.2015 to 18.10.2015

2nd Half : From 19.10.2015 to 25.10.2015

S A S A R A M

Sl. No.	Name of the Officers who detained during the D.P. Vacation, 2015.	Period of their detention.
1	2	3
1.	Smt. Richa Bhargava, 3 rd A.C.J.M., Rohtas, Sasaram	From 12.10.2015 to 13.10.2015. She will also remain In-charge of the Court of .C.J.M. & all the Courts of A.C.J.Ms., Sasaram (Rohtas).
2.	Sri Rishi Gupta, J.M., 1 st Class, Rohtas, Sasaram.	From 12.10.2015 to 13.10.2015. He will also remain In-charge of all the Magisterial Courts except C.J.M. & A.C.J.Ms., Sasaram (Rohtas).
3.	Sri Abhay Srivastava, 5 th A.C.J.M., Rohtas, Sasaram.	From 14.10.2015 to 18.10.2015. He will also remain In-charge of the the Court of .C.J.M. & all the Courts of A.C.J.Ms., Sasaram (Rohtas).
4.	Sri Dharendra Kumar Rai, J.M., 1 st Class, Rohtas, Sasaram.	From 14.10.2015 to 16.10.2015. He will also remain In-charge of all the Magisterial Courts except C.J.M. & A.C.J.Ms., Sasaram (Rohtas).
5.	Sri Rajesh Kumar-II, 1 st A.C.J.M., Rohtas, Sasaram.	From 19.10.2015 to 23.10.2015. He will also remain In-charge of the court of C.J.M. & all the Courts of A.C.J.Ms., Rohtas, Sasaram.
6.	Sri Ranjeet Kumar, J.M., 1 st Class, Rohtas, Sasaram.	From 17.10.2015 to 19.10.2015. He will also remain In-charge of all the Magisterial Courts except C.J.M. & A.C.J.Ms., Sasaram (Rohtas).
7.	Sri N.P.Singh, 7 th A.C.J.M., Rohtas, Sasaram.	From 24.10.2015 to 25.10.2015. He will also remain In-charge of the court of C.J.M. & all the Courts of A.C.J.Ms., Rohtas, Sasaram.
8.	Sri Manish Kumar Jaiswal, J.M., 1 st Class, Rohtas, Sasaram.	From 20.10.2015 to 22.10.2015. He will also remain In-charge of all the Magisterial Courts except C.J.M. & A.C.J.Ms., Sasaram (Rohtas).
9.	Sri D.K.Pandey, J.M., 1 st Class, Rohtas, Sasaram	From 23.10.2015 to 25.10.2015. He will also remain In-charge of all the Magisterial Courts except C.J.M. & A.C.J.Ms., Sasaram (Rohtas).

Note : Sri Ali Ahmad, C.J.M.-Cum-1st Asstt. Sessions Judge, Sri Suryakant Tiwary, 2nd A.C.J.M. Sri Sanjay Kumar Singh, 4th A.C.J.M., Sri Prabhat Kumar Srivastava, 6th A.C.J.M. and Sri Sunil Kumar Chaubey, 8th A.C.J.M., Rohtas, Sasaram will remain exempt from the duties during the ensuing D.P. Vacation, 2015.

B I K R A M G A N J

Sl. No.	Name of the Officers who detained during the D.P.vacation, 2013.	Period of their detention
1	2	3
10	Sri Anand Kumar Singh, J.M., Bikramganj.	From 12.10.2015 to 14.10.2015. He will also remain In-charge of court of all the Courts of J.M., 1 st Class, including A.C.J.M., S.D.J.M., Bikramganj.
11	Sri Rajesh Kumar, J.M. 1 st Class, Bikramganj.	From 15.10.2015 to 18.10.2015. He will also remain In-charge of the court of SDJM , A.C.J.M. and all the Courts of J.M., 1 st Class, Bikramganj.

